GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2803 TO BE ANSWERED ON 05.08.2021

ULTRA MEGA POWER PROJECTS

†2803. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of POWER be pleased to state:

(a) the tax holiday given to various Ultra Mega Power Projects (UMPPs) during each of the last three years and the current year, State-wise;

(b) the target fixed for power generation by the said UMPPs along with the quantum of production made thereby during the said period; and

(c) the details of UMPPs which are not generating electricity as per the set targets?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): Two Ultra Mega Power Projects (UMPPs) namely Sasan in Madhya Pradesh and Mundra in Gujarat have been commissioned and are operational as under:

SI. No.	Name of the SPV	State	Date of Commissioning
1.	Sasan Power Ltd.	Madhya Pradesh	01.02.2015
2.	Coastal Gujarat Power Ltd.	Gujarat	22.03.2013

Further, as per Section 80-IA of the Income Tax Act, 1961, tax holiday for deduction of an amount equal to hundred per cent of the profits and gains from industrial undertakings or enterprises engaged in infrastructure development including Generation of Power is available for any ten consecutive assessment years out of fifteen years beginning from the year in which the undertaking or the enterprise develops and begins to operate any infrastructure facility.

(b) & (c) : Generation is dependent upon schedule given by the procurers. The details of the targets fixed for two UMPPs and the actual power generation for the last 3 years and current year are tabulated as below:

	Sasan UMPP		Mundra UMPP	
Year	Target Set (MUs)	Actual Production (MUs)	Target Set (MUs)	Actual Production (MUs)
2018-19	30421.00	32877.27	26636.00	26839.30
2019-20	31000.00	33340.92	26700.00	26495.39*
2020-21	31000.00	33387.69	26700.00	26208.53*
2021-22 (Apr'21-May'21)	5619.00	5714.85	3637.00	1108.20*

MUs: Million Units

*Actual power generation less than the target
